

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 311
TO BE ANSWERED ON 3RD FEBRUARY, 2017**

METAL CONTENTS IN MEDICINES

311. SHRI M.I. SHANAVAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether excessive metal contents in medicines sold in the country are hazardous;
- (b) if so, the corrective measures taken in this regard;
- (c) whether the Government has evolved any policy to monitor excess metal content in medicines being manufactured across the country; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(FAGGAM SINGH KULASTE)**

(a) & (b): No specific information regarding excess metal content in drugs being sold/ used in the country has been received by the Central Drugs Standard Control Organisation (CDSCO).

(c) & (d): The limits of heavy metals for various drugs are specified in the Indian Pharmacopoeia. The drugs manufactured as well as imported, have to comply with the prescribed standards as specified in the Indian Pharmacopoeia failing which their import, manufacture, sale and distribution is not permitted. Regular samples of drugs are picked up by the Central and State officers from different parts of the country and these are subjected to test and analysis in the Drug Testing Laboratories for conformance with prescribed standards.

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